

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

RAJYA SABHA

QUESTION NO 07.09.2011

ANSWERED ON

ORGANISATIONS SPREADING LAWLESSNESS THROUGH HOME GROWN TERRORISTS .

3781

Shri Ram Chandra Prasad Singh

Will the Minister of HOME AFFAIRS be pleased to state :-

- (a) whether it is a fact that Government has now received information on certain organisations spreading lawlessness through home grown terrorists in the country;
- (b) if so, the facts in this regard along with the names of these organisations;
- (c) whether these organisations are getting support from across the border; and
- (d) if so, the facts thereof and the names of the organisations banned by Government from the type mentioned above?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI JITENDRA SINGH)

(a) to (c): Yes Sir. The terror incidents, as per the police investigations, which were the handiwork of Indian Mujahidin are Triple Bomb Blasts Gorakhpur (May 22,2007); Twin Bomb Blasts, Hyderabad (August 25, 2007); Serial Bomb Blasts, Varanasi, Faizabad and Lucknow Court (Nov. 23, 2007): Bomb Blasts in Jaipur (May 13, 2008), Serial Bomb Blasts in Ahemadabad (July 26, 2008); and Serial Blasts in Delhi (Sept. 13, 2008)

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The other terror incidents viz. Chinnaswamy Stadium, Banglore (April 17, 2010), Jama Masjid, Delhi (Sept. 19, 2010), Sheetla Ghat, Varanasi (Dec. 07,2010, Delhi High Court (May 25, 2011) and Serial Blasts in Mumbai (July 13, 2011) are still under investigation. In German Bakery Bomb Blast case (Feb 13, 2010) at Pune, one accused has been arrested. Further according to investigations till date three terror incidents viz. Mecca Masjid, Hyderabad blast (May 18, 2007), Ajmer Shrief dargah blast (Oct. 11, 2007) and Samjhauta train blast (Feb. 18, 2007) cases are the handiworks of radical Hindu groups. There are about 79 insurgent groups, including splinter groups, active in the North Eastern region of the country. The available information suggests that top leaders of some of the insurgent groups in the North-Eastern region also have links with the neighbouring countries. Court assistance to indigenour terror groups from across the border has been reported.

(d): List of Terrorist Organizations under Section 35 of Unlawful Activities (Prevention) Act, 1967 is at Annexure-I and Unlawful Organizations under Section 3 of Unlawful Activities (Prevention) Act, 1967 is at Annexure-II

ANNEXURE – I

ANNEXURE IN REPLY TO RAJYA SABHA UNSTARRED QUESTION NO. 3781 FOR 7.9.2011 LIST OF TERRORIST ORGANISATIONS UNDER SECTION 35 OF UNLAWFUL ACTIVITIES (PREVENTION) ACT, 1967

1.Babbar Khalsa International

2.Khalistan Commando Force

3.Khalistan Zindabad Force

4.International Sikh Youth Federation

5.Lashkar-e-Taiba/Pasban-e-Ahle Hadis 6.Jaish-e-Mohammad/Tahrik-e-Furqan

7Harkat-ul-Mujahideen/Harkat-ul-Ansar/Harkat-ul-Jehad-e-Islami

8.Hizb-ul-Mujahideen/ Hizb-ul-Mujahideen Pir Panjal Regiment

9.AI-Umar-Mujahideen 10.Jammu and Kashmir Islamic Front 11.United Liberation Front of Assam (ULFA)
12.National Democratic Front of Bodoland (NDFB) 13.People's Liberation Army (PLA).
15.People's Revolutionary Party of Kangleipak (PREPAK) 16.Kangleipak Communist Party (KCP)
17.Kanglei Yaol Kanba Lup (KYKL) 18.Manipur People's Liberation Front (MPLF) 19.All Tripura Tiger Force
20.National Liberation Front of Tripura 21.Liberation Tigers of Tamil Eelam (LTTE) 22.Students Islamic
Movement of India 23.Deendar Anjuman 24.Communist Party of India (Marxist-Leninist) People's War, All
its formations and front organizations. 25.Maoist Communist Centre (MCC), All its formations and Front
Organisations. 26.AI Badr 27.Jamiat-ul-Mujahideen 28.AI-Qaida 29.Dukhtaran-e-Millat (DEM) 30.Tamil
Nadu Liberation Army (TNLA) 31.Tamil National Retrieval Troops (TNRT) 32.Akhil Bharat Nepali Ekta
Samaj (ABNES) 33.Organisations listed in the Schedule to the U.N. Prevention and Suppression of
Terrorism (Implementation of Security council Resolutions) Order,2007 made under section 2 of the United
Nations (Security Council) Act, 1947 (43 of 1947) and amended from time to time. 34.Communist Party of
India (Maoist) all its formations and front organisations. 35.Indian Mujahideen and all its formations and
front organisations.

ANNEXURE – II ANNEXURE IN REPLY TO RAJYA SABHA UNSTARRED QUESTION NO. 3781 FOR
7.9.2011

'UNLAWFUL ORGANIZATIONS' UNDER SECTION 3 OF UNLAWFUL ACTIVITIES (PREVENTION) ACT,
1967

1.Students Islamic Movement of India (SIMI)

2.United Liberation Front of Assam (ULFA)

3.National Democratic Front of Bodoland (NDFB)

4.Dima Halam Daogah (Joel) DHD(J)

5.Meitei Extremist Organisation consisting the following:- (a)Peoples' Liberation Army (PLA) (b)United
National Liberation Front (UNLF) (c)Peoples' Revolutionary Party of Kangleipak (PREPAK) (d)Kangleipak
Communist Party (KCP) (e)Kanglei Yaol Kanba Lup (KYKL) (f)Manipur People's Liberation Front (MPLF)
(g)Revolutionary Peoples' Front (RPF)

6.All Tripura Tiger Force (ATTF)

7.National Liberation Front of Tripura (NLFT)

8.Hynniewtre National Liberation Council (HNLC)

9.Liberation Tigers of Tamil Eelam.